

Central Administrative Tribunal  
Principal Bench

OA No. 1774 of 2004

MA No. 1500/2004

New Delhi, this the 26th day of July, 2004

Hon'ble Shri V.S. Aggarwal, Chairman  
Hon'ble Shri S.A. Singh, Member (A)

1. Narain Ram, aged about 58 years, son of Shri Ram Dass.
2. Ram Nath, aged about 50 years, son of late Shri Mohan Lal
3. Prakash Chandra, aged about 58 years, son of late Shri Shanti Prakash (All working as Inspector Wireless(Traffic) Headquarters' office, Baroda House, New Delhi)

R/o A-3, 10/13, Sec. 3, Rajendra Nagar, Sahibabad Bad, Distt. Ghaziabad, U.P. ....Applicants

(By Advocate: Shri M.L. Sharma)

-versus-

1. Union of India through The Chairman, Railway Board, The Principal Secretary to the Govt. of India, Ministry of Railway, Rail Bhawan, New Delhi.
2. The General Manager, Northern Railway, Baroda House, New Delhi. ....Respondents

ORDER (ORAL)

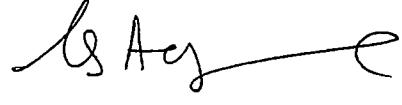
By Shri Justice V.S. Aggarwal, Chairman:

During the course of submission, it is not disputed that the applicant has already submitted an appeal/representation to the General Manager, Northern Railway, Baroda House, New Delhi on 15.6.2004 and the same is pending consideration. At this stage, therefore, when alternate remedy is being pursued or in other words has not been exhausted, we do not dwell on the merits of the matter.

*18 Ag*

The present Original Application is disposed of with a direction that applicant, after the above-said appeal is decided, may take recourse in accordance with law.

  
(S.A. Singh)  
Member (A)

  
(V.S. Aggarwal)  
Chairman